

Strength of SC/ST in the Ministry

2719. SHRI K. D. SULTANPURI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of employees in the Ministry of Industry and the strength of Scheduled Castes and Scheduled Tribes amongst them, category-wise;

(b) what is the backlog of reserved posts meant for Scheduled Castes Scheduled Tribes as on 31 March, 1986; and

(c) the steps proposed to be taken to fill up this backlog ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) to (c). Information is being collected and will be laid on the Table of the House.

**Companies de-registered under
M.R.T.P. Act**

2720. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of INDUSTRY be pleased to state :

(a) the number of companies de-registered under the Monopolies and Restrictive Trade Practices Act after the increase in the asset limit from Rupees twenty crores to Rupees one hundred crores; and

(b) if so, the number of companies that have got out of the purview of the Act and the names of industrial houses they belonged to before de-registration ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b). A statement is given below :

Statement

Statement showing No. of undertakings that have got out of the purview of the MRTP Act during the period 29.5.1985 to 30.6.1986 due to increase in the asset limit from Rs. twenty crores to Rs. one hundred crores and the Industrial houses they belonged to before deregistration.

Sl. No.	Name of Industrial Group	No. of undertakings
1	2	3
1	Allana	26
2	Amar Dye Chem	2
3	Amrit Banaspati	1
4	Andhra Sugar	2
5	B. D. Kanoria	5
6	B. D. Somani	5
7	Best and Crompton	3
8	Bharat Forge	5
9	Bharat Vijay Mills	2
10	Bhilwara	4
11	Bird	1
12	Cholour Chem	2
13	Davy Ashmore	1
14	Dharamsi Morarji	1
15	Enfield	2
16	Gajra Gears	5
17	Gammon India	5
18	Ghia	7
19	Gillanders Arbuthnot	4
20	Gujrat Steel Tubes	2
21	Hindustan Dorr Oliver	2
22	I. M. F. A.	5
23	Industrial Cables	2
24	Jaiswal	1
25	J. V. Patel	1
26	Jyoti	7
27	K. G. Khosla	4
28	Kanoria Jute	9
29	Kothari	1
30	M. A. Chidambaram	7

1	2	3
31	Madras Cement	7
32	Mahindra Mills	3
33	Maneklal Harilal	13
34	McLeod Russel	4
35	Nagarjuna Steels	1
36	Nilhat Shipping	3
37	Oswal Woollen Mills	2
38	Pfizer	1
39	Piramal	11
40	Prataplal Bhogilal	5
41	R. N. Goenka	5
42	Reliance Jute	12
43	Saraswati Industrial Syndicate	1
44	Shervani	3
45	SLM Maneklal	3
46	S. S. Kanoria	18
47	Sandur Manganese	1
48	Sawhney	4
49	Seshasayec	4
50	Somaiya	4
51	Somani	7
52	Soorajmull Nagarmull	4
53	Thackersey	15
54	Thermax	1
55	Titagbur Jute	7
56	Transport Corporation	3
57	Triveni	1
58	Usha Martin Black	2
59	VIP	2
60	W. G. Forge	2
61	Warren	3
62	Other Single undertakings	19
	Total :	295

drum district in Kerala as 'no industry' district; and

(b) if so, the stage at which the matter now stands ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir.

(b) Does not arise.

Expansion of Haldia refinery

2722. SHRI AMAL DATTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there are any plans for expansion of Haldia refinery during the Seventh Plan;

(b) if so, the details thereof and how much money has been allocated and the steps taken in that regard so far; and

(c) if not, whether any expansion of Haldia was envisaged in earlier plan/prospective plan and whether such plan has been dropped; if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (.) No Sir.

(b) Does not arise.

(c) A proposal for expansion of the Haldia refinery was considered during the Sixth Plan. However, based on techno-economic considerations and regional demand-supply balances, this was not processed.

Declaration of Trivandrum as 'No Industry' District

2721. SHRI A. CHARLES : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have any proposal under consideration to declare Trivan-

Bilateral assistance for power projects

2723. SHRI MAHENDRA SINGH : SHRI AMAR ROYPRADHAN :

Will the Minister of ENERGY be pleased to state :